

ITEM NO.1

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. H. SHASHIDHARA SHETTY

Criminal Appeal No(s). 327/2024

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

KASIM @ BHURA

Respondent(s)

Date : 29-02-2024 This appeal was called on for hearing today.

For Appellant(s)

Mr. Sudeep Kumar, AOR

For Respondent(s)

Mr. Shadan Farasat, AOR
Mr. Aman Naqvi, Adv.
Mr. Harshit Anand, Adv.
Ms. Hrishika Jain, Adv.
Ms. Natasha Maheshwari, Adv.
Ms. Mreganka Kukreja, Adv.
Mr. Abhishek Babbar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Sole respondent is duly represented.

Await original records from High Court and Trial Court.

Issue reminder.

List again on 24.4.2024.

H. SHASHIDHARA SHETTY
Registrar